

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/00544/2020

This the 26th day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Romesh Kumar Age 48 years S/o Chuni Lal R/o Village Thonoa, Tehsil and District Udhampur.
2. Romesh Kumar Age 49 years S/o Manohar Lal, R/o Village Hanso, Tehsil and District Udhampur.
3. Keshar Singh Age 46 years S/o Chain Singh, R/o Village Ramsoo Tehsil Banihal District Doda.
4. Vijay Kumar Age 50 years S/o Amar Chand, R/o Village Rathian, Tehsil and District Udhampur.
5. Gopal Singh Age 56 years S/o Beli Ram R/o Village Meer Pathi, Tehsil and District Udhampur.
6. Jagan Nath Age 46 years S/o Kartar Chand R/o Village Thanon, Tehsil and District Udhampur.
7. Heem Raj Age 50 years S/o Prem Nath R/o Village Assu Tehsil and District Udhampur.
8. Dev Raj Age 45 years S/o Munshi Ram, R/o Village Suneter, Tehsil and District Udhampur.
9. Baljit Raj, Age 59 years S/o Sukh Dev Raj, R/o Rehari Colony, Jammu.
10. Dev Raj, Age 51 years S/o Ram Saran R/o Village Marta, Tehsil Ramnagar, District Udhampur.
11. Romal Singh Age 48 years S/o Sarnu Singh R/o Village Narore, Tehsil and District Udhampur.
12. Sham Singh Age 47 years S/o Shanker Singh R/o Village Tanhas Tehsil Chenani, District Udhampur.
13. Sandokhu Ram Age 51 years S/o Duni Chand R/o Village Bhatyari, Tehsil Ramnagar, District Udhampur.

14. Sushil Kumar Sharma, Age 48 years S/o Nek Ram R/o Village Bhaddu, Tehsil Billawar District Kathua.
15. Partap Singh Age 54 years S/o Late Angraz Singh R/o Village Bali, Tehsil and District Udhampur.
16. Abdul Rashid Age 54 years S/o Khan Mir, R/o Village Mand, Tehsil and District Udhampur.

.....Applicants

(Advocate: Mr. Ajaz Choudhary)

Versus

1. The U.T. of J&K through Commissioner/Secretary to Govt., Power Development Department, Civil Secretariat, Jammu.
2. Managing Director JKPDCCL, Jammu.
3. Managing Director JKPDCCL, Jammu.
4. Chief Engineer, JKPDCCL, Jammu.
5. Executive Engineer TLMD-III, Udhampur.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, D.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicants submits that the applicants are aggrieved with the action of respondents in not allowing the applicants the next higher pay grade. He further submits that the applicants would be satisfied if their cases are considered by the respondents within a stipulated period of time. He further prays that while deciding the case of applicants, this O.A. would be treated as representation.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to consider the

case of applicants for next higher pay grade in accordance with rules. While deciding the case of the applicants, the respondents will consider the O.A. as representation. This exercise shall be completed within a period of two months from the date of receipt of a certified copy of this order.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/